

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/13(CHE)/2023
PETITION NUMBER : CP(IB)/38(CHE)/2021
NAME OF THE APPLICANT : P.Eswaramoorthy (RP) of
M/s CPS Steel India Pvt Ltd
NAME OF THE RESPONDENT(S) : Chinnathambi Chettiar Somasundaram
& 3 Others
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Ms. Priya for the Applicant / RP. Ld. Counsel Mr. Sudheer Ram for the Respondent.

In this case, reply has been e-filed and physical copy yet to be filed.

Respondent is directed to serve the same on the Applicant.

Rejoinder, if any, be filed within 2 weeks thereafter.

List the Application for hearing on **13.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk